

PATNA HIGH COURT, PATNA
NOTIFICATION

Dated: 05 .08.2023

No. 372 A: The Judicial Officers of the rank of Civil Judge (Junior Division) named in column no.2 of the table given below are appointed as Judicial Magistrate in the Judgeship to be stationed ordinarily at the place mentioned in column no.3 of the table.

Further in exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the officers named below, the powers of Judicial Magistrate 1st Class for the district noted against their names in column no.4 of the table.

Sl. No.	Name of the Officers with designation and present place of posting	a) Designation at the new station b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.	Name of the District
1	2	3	4
1.	Ms. Asma Aditi Railway Magistrate, Gaya	(a) Judicial Magistrate (b) Biharsharif (c) Nalanda	Nalanda
2.	Sri Sonu Sawrav J.M.1 st Class-cum- Addl.Munsif, Chapra	(a) Judicial Magistrate (b) Sitamarhi (c) Sitamarhi	Sitamarhi

By order of the High Court

Sd/- R.P. Mishra

Registrar General

Memo No. 51759-51785 / Dated, Patna the 05.08.2023

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / Senior programmer, Patna High Court, Patna / S.O. I/C, Vigilance Cell, Patna High Court, Patna / S.O. I/C, Legal Cell II, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / The

District and Sessions Judges, Gaya/ Nalanda at Biharsharif/ Saran at Chapra/ Sitamarhi for information (and communication to the officers concerned.

The officers may be directed to make over charge of their present assignment in such a way so as to join their new assignment within 21 days on receipt of Court's notification.

The Judicial Officer named at serial no. 02 of aforesaid table is also vested with the powers of Additional Munsif.

Representation dated 11.05.2023 of Sri Sonu Saurav, the then J.M. I-cum-A.M., Daudnagar (presently posted as J.M. 1st Class-cum-A.M. at Saran at Chapra) has been disposed of after due consideration.)

(-) For D. Js. concerned only.


Registrar General